

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 1287
TO BE ANSWERED ON 10.02.2020

MONITORING OF TRIBAL SCHOOLS

1287. SHRI P.P. CHAUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any monitoring mechanism of tribal welfare schools in the country including their maintenance, food, sanitation, etc. therein;
- (b) if so, the details thereof along with the details of the reports prepared under such mechanism during each of the last three years and the current year, State/UT-wise; and
- (c) the follow-up action taken by the Government on such reports during the said period?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a) to (c) Projects related to tribal welfare schools being funded under the schemes of (i) Eklavya Model Residential Schools (EMRS), (ii) Special Central Assistance to Tribal Sub-Scheme and (iii) Aid to Voluntary Organizations are monitored through the following mechanism:
- (i) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress.
 - (ii) Funds under the schemes of MoTA are released through Public Financial Management System (PFMS) for transparency.
 - (iii) Utilization Certificates (UCs) and physical progress reports regarding the status of implementation of schemes are obtained.
 - (iv) Mandatory annual inspection by District Authorities and Scrutiny of proposals by multidisciplinary State Level Committees for voluntary efforts every year.
 - (v) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.

With regard to the scheme of Aid to Voluntary Organizations, the accounts of grantee institutions are opened for inspection by representatives/officers from the office of Comptroller and Auditor General of India, or concerned State Govt. at any time. For effective monitoring of the scheme of EMRS through e-governance, steps have been taken to leverage on the information collected electronically by the Ministry of Human Resource Development through their Unified District Information System for Education (UDISE).
